



Government of Jammu and Kashmir
Housing and Urban Development Department.
Civil Secretariat, Srinagar / Jammu

Notification,

Srinagar, the 9th August 2018.

SRO 34a- In exercise of the powers conferred by sub-section (2) of Section 4 of the Jammu and Kashmir Housing Board Act, 1976, (Act No VII of 1976), and in supersession of notification SRO-121 dated 09-04-2015, the Government hereby re-constitute the Jammu and Kashmir Housing Board established vide notification SRO-267 dated 12.05.1976 as under:-

| | | |
|----|-----------------------------------------------------------|------------------|
| 01 | Hon'ble Advisor to Governor (I/C Housing & UD Department) | Chairman |
| 02 | Administrative Secretary, Housing & UDD | Member |
| 03 | Administrative Secretary, Planning & Dev. Department | Member |
| 04 | Administrative Secretary, Finance Department | Member |
| 05 | Administrative Secretary, PW(R&B) Department | Member |
| 06 | Divisional Commissioner, Jammu | Member |
| 07 | Divisional Commissioner, Kashmir | Member |
| 08 | M.D, J&K Housing Board | Member Secretary |
| 09 | Chief Town Planner, Kashmir | Member |
| 10 | Chief Town Planner, Jammu | Member |

The term of the Chairman and Members shall be for 2 years commencing from the date of issuance of this notification.

By order of the Governor.

Sd/-

(K.B. Agarwal) IAS
Financial Commissioner
Housing & Urban Dev. Department

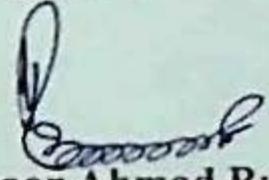
No: HUD/HB/G/34/2015

Dated:- 09-08-2018

Copy to the-

1. Principal Secretary to Government, Planning & Development Department.
2. Principal Secretary to Government, Finance Department.
3. Commissioner/Secretary to Government, PW(R&B) Department.
4. Divisional Commissioner, Kashmir.
5. Divisional Commissioner, Jammu.

6. Managing Director, J&K Housing Board, Srinagar.
7. Secretary to Government, Department of Law, Justice and PA (w.7.s.c)
8. Chief Town Planner, Town Planning Organization, Kashmir.
9. Chief Town Planner, Town Planning Organization, Jammu.
10. General Manager, Government Press, Srinagar.
11. Pvt. Secretary to Hon'ble Advisor to Governor (I/C H&UDD).
12. Pvt. Secretary to Financial Commissioner, Housing & Urban Dev. Department.
13. Notification file/ Stock file.



(Zahoor Ahmad Butt)

Under Secretary to Government
Housing & Urban Dev. Department

